

## NOTICE

Advocate and Parties appearing in Person are hereby informed that the matters which are ready for listing, as of today, will be listed as per the details given below:

<b>Sr No</b>	<b>Matter No.</b>	<b>Cause Title</b>	<b>DFR No. &amp; Date</b>	<b>Defect cured on</b>	<b>Caveat (if any)</b>	<b>To be listed on</b>
<b>1</b>	<b>IA 431/17 in DFR No. 1678/17</b> (IA 431/17 – for condonation of delay)	Ultratech Cement Limited Vs. Rajasthan Renewable Energy Corpn. Ltd. & Anr.	1678/2017 dated 22.05.2017	06.06.2017		<b>13/07/2017</b>
<b>2</b>	<b>IA 433/17 in DFR No. 1551/17</b> (IA 433/17 – for condonation of delay)	J.K.Lakshmi Cement Ltd. Vs. Rajasthan Renewable Energy Corpn. Ltd. & Anr.	1551/2017 dated 11.05.2017	06.06.2017		<b>13/07/2017</b>
<b>3</b>	<b>IA 435/17 in DFR No. 1550/17</b> (IA 433/17 – for condonation of delay)	Birla Corporation Ltd. Vs. Rajasthan Renewable Energy Corpn. Ltd. & Anr.	1550/2017 dated 11.05.2017	06.06.2017		<b>13/07/2017</b>
<b>4.</b>	<b>IA 438/17 in DFR No. 1549/17</b> (IA 438/17 – for condonation of delay)	Mangalam Cement Limited Vs. Rajasthan Renewable Energy Corpn. Ltd. & Anr.	1549/2017 dated 11.05.2017	06.06.2017		<b>13/07/2017</b>
<b>5</b>	<b>IA 441/17 in DFR 1534/17</b> (IA 441/17 – for condonation of delay)	Damodar Valley Power Corporation Association Vs. Central electricity Regulatory Commission & Ors.	1534/2017 dated 09.05.2017	06.06.2017		<b>18/07/2017</b>
<b>6</b>	<b>186/17 &amp; IA 437/17</b> (IA 437/17 – for stay)	Chhattisgarh State Power Distribution Company Ltd. Vs. Chhattisgarh State Electricity Regulatory Commission & Anr.	1656/2017 dated 18.05.2017	07.06.2017		<b>18/07/2017</b>
<b>7</b>	<b>187 of 2017</b>	Green Energy Association Vs. Maharashtra Electricity Regulatory Commission & Ors.	1331/17 dated 27.03.2017	07.06.2017		<b>18/07/2017</b>
<b>8</b>	<b>188/17 &amp; IA No. 446/17 &amp; 447/17</b> (IA 446/17- for stay & IA 447/17 – for exemption from filing certified copy of impugned order)	M/s. Barmer Lignite Mining Company Ltd. Vs. Rajasthan Electricity Regulatory Commission & Ors.	1766/2017 dated 26.05.2017	07.06.2017		<b>19/07/2017</b>
<b>9</b>	<b>IA 442/17 in DFR 1593/17</b> (IA 442/17- for condonation of delay)	Punjab State Power Corporation Limited Vs. Patran Transmission Co. Ltd. & Ors.	1593/2017 dated 12.05.2017	08.06.2017		<b>19/07/2017</b>

<b>10</b>	<b>IA 443/17 in DFR 1465/17</b> (IA 443/17- for condonation of delay)	Punjab State Power Corporation Limited Vs. Punjab State Electricity Regulatory Commission & Ors.	1465/2017 dated 04.05.2017	08.06.2017	<b>Anurag Sharma -R 2</b>	<b>19/07/2017</b>
<b>11</b>	<b>IA 450/17 in DFR 1377/17</b> (IA 450/17 – for condonation of delay in refiling the appeal)	The Kerala High Tension and Extra High Tension Industrial Electricity Consumers Association Vs. Kerala State Electricity Regulatory Commission & Anr.	1377/2017 dated 01.05.2017	09.06.2017		<b>19/07/2017</b>
<b>12</b>	<b>IA 453/17 in DFR 1464/17</b> (IA 453/17 – for condonation of delay in refiling the appeal)	The Kerala High Tension and Extra High Tension Industrial Electricity Consumers Association Vs. Kerala State Electricity Regulatory Commission & Anr.	1464/2017 dated 04.05.2017	09.06.2017		<b>19/07/2017</b>

**By Order**  
**Sd/-**  
**Dy. Registrar**

**Dated: 13/06/2017**